

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/16	TP 41/17	Clarifica-tion	433(e) / 433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Hari prasad .M.S. } Petitioners  
2. Navasimhan Sanyal }  
080-49331800

*[Signature]* M.S.  
*[Signature]* SL

Counsel for petitioner is present. Counsel stated notice was sent to the respondent and notice is awaited. He is directed to comply the relevant rules and provisions of I&B Code which are applicable to the facts of this case. He is further directed to file proof about service of notice on the respondent.

List it on 13.06.2017.

*[Signature]*  
MEMBER (J)

*[Signature]* 17/4  
MEMBER (T)